

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:362

ANSWERED ON:23.11.2012

JAPANESE ENCEPHALITIS ACUTE ENCEPHALITIS SYNDROME

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of annual recurrence of high number of cases of Japanese Encephalitis (JE) and Acute Encephalitis Syndrome (AES) in the country;
- (b) if so, the number of such cases and related deaths reported during each of the last three years and the current year;
- (c) the details of the recommendations made by the Group of Ministers (GoM) to deal with JE and AES along with the follow up action taken thereon;
- (d) whether the Government has approved a comprehensive multi-pronged strategy for the prevention and control of JE and AES; and
- (e) if so, the details thereof along with the manner in which it is likely to be implemented in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (ABU HASEM KHAN CHOUDHURY)

(a) Yes.

(b) The details of reported cases and deaths due to JE/AES in the country during the last three years & current year are given at Annexure.

(c) The GoM has recommended for taking up a comprehensive National Programme for prevention and control of JE/AES incorporating components from the following Ministries:

# Ministry of Health and Family Welfare (Nodal Ministry)

# Ministry of Drinking Water & Sanitation

# Ministry of Housing and Urban Poverty Alleviation

# Ministry of Social Justice & Empowerment

# Ministry of Women & Child Development

This programme includes various public health measures as well as provision of safe drinking water and sanitation, nutrition, education and rehabilitation related aspects. In the phase I of the programme 60 priority districts in the States of Assam, Bihar, Uttar Pradesh, West Bengal and Tamil Nadu would be taken for focused intervention. The Government approved the recommendations of the GoM on 18th October, 2012.

(d) Yes.

(e) Different Ministries/Departments of Govt. of India and the State Governments will undertake the respective approved activities for implementation of the programme.

In order to reduce morbidity, mortality and disability in children due to JE/AES, the activities to be undertaken include strengthening and expansion of JE vaccination in affected districts; strengthening surveillance, vector control, case management and timely referral of serious and complicated cases; increased access to safe drinking water and proper sanitation facilities to the target population in affected rural and urban areas; estimation of disability burden due to JE/AES and provision for adequate facilities for physical, medical neurological and social rehabilitation; improvement in nutritional status of children at risk of JE/AES and to carry out intensified IEC/ BCC activities regarding JE/AES.

A committee under the chairmanship of Secretary, Department of Health & FW, Ministry of Health and Family Welfare will supervise and monitor the implementation of interventions /activities in coordination with various stakeholders including the State Governments. The committee will also set up a Task Force consisting of officials and experts from participating Ministries/Departments for making

field visits, interacting with state and district authorities and coordinating with other ground level functionaries, besides assessing the progress on the ground.